



Annex – B

**ESOP Reporting**  
**Statement of shares allotted to Indian employees / directors under ESOP**  
**Schemes for the year ended March \_\_\_\_\_**  
**(to be submitted on the letterhead of the company through their AD bank)**

\_\_\_\_\_  
We, \_\_\_\_\_, (Indian company) hereby declare that:

a) \_\_\_\_\_ (foreign company) has issued \_\_\_\_\_ shares to our employees under ESOP Scheme during the year as under

- (i) No. of shares allotted : \_\_\_\_\_
- (ii) Number of employees/directors who accepted shares : \_\_\_\_\_
- (iii) Amount remitted : \_\_\_\_\_

b) effective holding of the foreign company M/s \_\_\_\_\_ in the Indian company, as on March 31, \_\_\_\_\_, is not less than 51% and

c) the information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official : \_\_\_\_\_  
Name : \_\_\_\_\_  
Designation : \_\_\_\_\_  
Date : \_\_\_\_\_

\_\_\_\_\_  
To,  
The Chief General Manager  
Reserve Bank of India  
Foreign Exchange Department,  
Overseas Investment Division,  
Central Office, Amar Bldg., 5<sup>th</sup> Floor,  
Sir. P.M. Road, Fort, Mumbai 400 001.